

SHRIMATI JAYANTHI NATARAJAN: Sir, we do not have water. Our people are suffering for lack of water. ...*(Interruptions)*

SHRI H.K. JAVARE GOWDA: Sir, yesterday, the Government had made known its position regarding this matter ...*(Interruptions)* They are bringing up the matter again and again. It is not fair on the part of the Members from Tamil Nadu. ...*(Interruptions)*

MR. CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*

#### PAPERS LAID ON THE TABLE

Report and accounts (1995-96) of the International Centre for Alternative Dispute Resolution New Delhi and related

##### papers

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI THAMBI DURAI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) First Annual Report and Accounts of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above [Placed in Library. See No. L.T. 2414/98].

Report and accounts (1996-97) of the Institute for Social and Economic changes, Bangalore and related papers

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA: Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Twenty-first Annual Report and Accounts of the Institute for Social and Economic Change, Bangalore, for the year 1996-97, together with

the Auditors' Report on the Accounts.

- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

Report and accounts (1996-97) of the Satyajit Ray Film and Television Institute, Calcutta and related papers. [Placed in Library See. No. 1120/98].

सूचना और प्रसारण मंत्री (श्रीमती सुषमा स्वराज): निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

- (क) 1996-97 के वर्ष के लिए सत्यजीत राय फिल्म एंड टेलीविजन इन्स्टीट्यूट, कलकत्ता का वार्षिक प्रतिवेदन।

- (ख) 1996-97 के वर्ष के लिए सत्यजीत राय फिल्म एंड टेलीविजन इन्स्टीट्यूट, कलकत्ता के वार्षिक लेखे और उन पर लेखापरीक्षा प्रतिवेदन।

- (ग) उपर्युक्त इन्स्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा।

- (घ) ऊपर (क) और (ख) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण। [पुस्तकालय में रखी देखिए सं. 1267/98]

I. Notification of the Ministry of Surface Transport

II. Report and accounts (1996-97) of Cochin Shipyard Limited, Cochin and related papers.

III. MOU (1998-99) between Govt. of India and Cochin Shipyard Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE AND TRANSPORT (DR. DEBENDRA PRADHAN): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—

- (i) G.S.R. 431(E), dated September 29, 1997, publishing the Mormugao Port Employees (Allotment of Residences)